

Declaration or Assets and Liabilities

Year... 2024

I, Shakuntala Devi son/daughter/wife of Amir chandra Sah
aged 53 Years, belonging to Bihar Vidhan Sabha
service and presently working as Office Attendant (F&RSH)
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	11000/-	7000/-	Rahul Kumar	Aayush Kumar	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	18000	16000/-			
(iii)	Bonds, Debentures and shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	18 gm. Gold + 100 gram silver	10 gm. Gold			
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Redicunjal, Mithapur 980 Sq Ft. 75 Lakh				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.09.2024
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	LIC Housing Finance Ltd.	3600000 + 1200000 = 4800000 /-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZVPD4418B	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1061

Gender

:-

F (M/F)

Date of Birth

:-

02/12/1970 (DD/MM/YYYY)

Class/Group

:-

C (A/B/C)

Cadre

:-

B.A.S.

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

Bhojpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:

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Name of Employee: Shaktantala Devi

Designation: Office Attendant (Farash)

Department: Bihar Vidhan Sabha

Place: Patna

Date: 12-02-2024

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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